

scheme is not applicable to Ahmedabad City.

(c) and (d) A request was received from the Government of Gujarat to include Ahmedabad under the Centrally Sponsored Scheme for Infrastructural Development in Mega Cities. As already mentioned in reply to parts (a) and (b) above, Ahmedabad does not fulfill the basic criterion of 4.00 million population as per 1991 census and, therefore, the scheme is not applicable to Ahmedabad City.

Rally by CPWD Engineer's Association

3068. SHRI K. KALAVENKATA
RAO:
SHRI YERRA
NARAYANASWAMY:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether CPWD Engineer's Association observed mass rally and dharna and threatened strike work;

(b) if so, the details of their resentment against Government; and

(c) the measures taken for solving their long pending demands?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BHANDARU DATTATREYA): (a) The CPWD Engineers Association and CPWD Junior Engineers Association had held mass rally at Nirman Bhawan from 9th to 11th March, 1999.

(b) The main demands raised by the Association were:

(i) Grant of Planning/Designing allowance to AEs and JEs; and

(ii) removal of anomaly in the pay scale of Assistant Engineers and Junior Engineers.

(c) The present position of these demands are as under:

(i) While the Vth Pay Commission had recommended grant of Planning Designing allowance to JEs and AEs posted in the Central Design Organisation in the Headquarters. CPWD have proposed grant of such allowances to persons deployed on planning and designing work in the divisions, circles, and zones as well, which is under consideration of the Government.

(ii) The proposal for grant of pay scale of Rs. 7,500-12,000/- to all the Assistant Engineers instead of 50% posts as recommended by the Vth Pay Commission is under consideration. The other demand for removal of the so-called anomaly in the pay scale of Junior Engineers has been considered and rejected.

Augmenting the size of NCR

3069. SHRI SURESH KALMADI:
SHRI P. PRABHAKAR
REDDY:
SHRI BALWANT SINGH
RAMOOWALIA:
SHRI KAPIL SIBAL:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether it is a fact that it is proposed to augment the size of National Capital Region (NCR) of Delhi by including therein additional areas from the contiguous States of Haryana, Rajasthan and U.P.;

(b) if so, the details thereof and whether concurrence of the States concerned has been obtained thereto;

(c) whether adequate precaution has been taken to develop the infrastructure including sufficient provisions for water and power in order to ensure a balance growth of the region; and

(d) if so, the details thereof?